

OFFICE OF THE ADDL.CHIEF JUDICIAL MAGISTRATE, ARAMBAGH, HOOGHLY

ORDER NO: 52

DATED 14.08.20

In view of order no: 219 dated 13.08.20, passed by the Ld. District Judge, Hooghly, the following arrangement is made for the smooth functioning of this establishment for the period **17.08.20 to 31.08.20**:

1. On all working days police station wise put up petition for surrender, return of seized articles and applications u/sec 156(3) of Cr.P.C shall be accepted till 12.00pm as per the schedule below;
2. Filing of petitions u/sec 125 of Cr.P.C, DV Act and Sec 138 of NI Act and other complaint cases shall also be accepted on all working days;
4. A maximum number of 15 (fifteen) affidavits shall be taken up each working day;

Dates	Name of the Magistrate	Schedule of Police stations for which put up shall be accepted
17.08.20 (Monday)	<i>Mr. Kaustav Mookerjee, ACJM</i> (shall also be in-charge of J.M.Addl. Court) & <i>Mr. Prosenjit Bose J.M 2ND COURT</i> (shall take up NGR,MV cases, affidavits & also be in-charge of J.M.3 RD Court)	ARAMBAGH PS & ARAMBAGH WOMEN PS
18.08.20 (Tuesday)	<i>Ms. Kadambari Adhikari J.M.ADDL COURT</i> (shall also be in-charge of ACJM Court) & <i>Ms. Monalisa Banerjee J.M.3RD Court</i> (shall take up NGR,MV cases, affidavits & also be in-charge of J.M.3 rd Court)	PURSURAH PS AND KHANAKUL PS
19.08.20 Wednesday	<i>Mr. Kaustav Mookerjee, ACJM</i> (shall also be in-charge of J.M.Addl. Court) & <i>Mr. Prosenjit Bose J.M 2ND COURT</i> (shall take up NGR,MV cases, affidavits & also be in-charge of J.M.3 RD Court)	GOGHAT PS
20.08.20 Thursday	<i>Ms. Kadambari Adhikari J.M.ADDL COURT</i>	REMAND FILE ONLY
21.08.20 Friday	<i>Ms. Kadambari Adhikari J.M.ADDL COURT</i>	REMAND FILE ONLY
22.08.20 2 nd Saturday	<i>Ms. Monalisa Banerjee J.M.3RD Court</i>	REMAND FILE ONLY
23.08.20 Sunday	<i>Ms. Monalisa Banerjee J.M.3RD Court</i>	REMAND FILE ONLY
24.08.20 Monday	<i>Mr. Prosenjit Bose J.M 2ND COURT</i> (shall also be in-charge of ACJM Court) & <i>Ms. Kadambari Adhikari J.M. ADDL. COURT</i> (shall take up NGR,MV cases, affidavits & also in-charge of J.M.3 rd Court)	ARAMBAGH PS & ARAMBAGH WOMEN PS

25.08.20 Tuesday	<i>Mr. Kaustav Mookerjee, ACJM</i> (shall also be in-charge of J.M. Addl. Court) & <i>Ms. Monalisa Banerjee J.M.3RD Court</i> (shall take up NGR,MV cases, affidavits &also be in-charge of J.M.2 nd Court)	PURSURAH PS & KHANAKUL
26.08.20 Wednesday	<i>Mr. Prosenjit Bose J.M 2ND COURT</i> (shall also be in-charge of ACJM Court) & <i>Ms. Kadambari Adhikari J.M.ADDL. COURT</i> (shall take up NGR,MV cases, affidavits &also be in-charge of J.M.3 rd Court)	GOGHAT
27.08.20 Thursday	<i>Mr. Kaustav Mookerjee, ACJM</i>	REMAND FILE ONLY
28.08.20 Friday	<i>Mr. Kaustav Mookerjee, ACJM</i> (shall also be in-charge of J.M. Addl. Court) & <i>Ms. Monalisa Banerjee J.M.3RD Court</i> (shall take up NGR,MV cases, affidavits &also be in-charge of J.M.2 nd Court)	PURSURAH PS & KAHANAKUL
29.08.20 Saturday	<i>Mr. Prosenjit Bose J.M 2ND COURT</i> (shall also be in-charge of ACJM Court) & <i>Ms. Kadambari Adhikari J.M. ADDL. COURT</i> (shall take up NGR,MV cases, affidavits &also be in-charge of J.M.3 rd Court)	ARAMBAGH PS & ARAMBAGH WOMEN PS
30.08.20 Sunday	<i>Mr. Prosenjit Bose J.M 2ND COURT</i>	REMAND FILE ONLY
31.08.20 Monday	<i>Mr. Prosenjit Bose J.M 2ND COURT</i>	REMAND FILE ONLY

- In view of the order of the Ld.District Judge, Hooghly, all the Ld.Members of the Bar are requested to move bail applications through video conferencing to minimize the spread of COVID 19;
- A separate roster is prepared for the staff members for attending their duties on the respective dates.
- Diary, Cause-lists and CIS are to be updated during the above period.
- Nazir, Arambagh Court is directed to take necessary steps for regular sanitization of the Court premises;
- The guidelines issued from time to time by the Central and State Govt. regarding maintenance of COVID protocol and also modalities to be observed in Court framed by the Ld District Judge Hooghly by order no: 179 dated 30.06.20 shall be strictly followed.
- Inform all concerned accordingly.

Addl. Chief Judicial Magistrate

Arambagh

OFFICE OF THE ADDL.CHIEF JUDICIAL MAGISTRATE, ARAMBAGH, HOOGHLY

NO: DATED 31.07.20

Copy forwarded for information and necessary action to:

1. Ld. District Judge, Hooghly;
2. Ld. Chief Judicial Magistrate, Hooghly;
3. Ld.JM, 2nd Court/3rd Court/Addl.Court, Arambagh;
4. Nazir, Arambagh Court;
5. All Ld.APPs of Arambagh Court;
6. Court Inspector, Arambagh Court;
7. President/Secretary, Arambagh Bar Association;
8. Order book/office copy.

Addl. Chief Judicial Magistrate
Arambagh